

(b) In the Union Territory of Delhi, until recently, there was no linkage between the retailers and the oil companies' agents for the distribution of kerosene. Since the 16th March, 1979, the Delhi Administration have linked the kerosene retailers to some specified agent in order to ensure more equitable distribution.

(c) As indicated above, the problem of distribution arose because of non-linkage of the retailers with the oil companies' agents. This system has now been changed by the Delhi Administration.

(d) Already answered in (c) above.

(e) According to the information received from the Delhi Administration, no scarcity of kerosene oil is being felt now.

Three Distinct Lists for Bulk Drugs for three District Sectors

*606. DR. P. V. PERIASAMY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have gone up three Distinct lists of bulk drugs for three distinct sectors in the country; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir. List I contains items reserved for the Public Sector, List II items open to only the Public and Indian Sectors and List III items open to all sectors;

(b) Details are available in Annexure I to the Statement laid on the Table of the Lok Sabha on 29th March 1978 containing Government decision on the recommendations of the (Hathi) Committee on the Drugs and Pharmaceutical Industry.

सुरत में हजीरा पेट्रो-रसायन समूह

*607. श्री छोपू जाई बाणित : क्या पेट्रोपियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सुरत जिले में भारतीय गैस पर आधारित हजीरा पेट्रो-रसायन समूह की स्थापना के लिए गुजरात सरकार ने अनुमोदन किया है;

(ख) यदि हाँ, तो इस बारे में भारत सरकार की क्या प्रतिक्रिया है;

(ग) उस पर कितनी धनराशि खर्च होगी; और

(घ) उक्त योजना के अर्धीन कितने व्यक्तियों को रोजगार प्राप्त होने की सम्भावना है और उक्त कार्य कब तक पूरा हो जायेगा और तत्सम्बन्धी व्यौरा क्या है ?

पेट्रोपियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्धन बहुगुणा): (क)जी, हाँ। राज्य में पेट्रो कैमिकल्स कम्प्लेक्स की स्थापना के लिए गुजरात सरकार ने एक औद्योगिक साइट्स के लिए आवेदन पत्र दिया है।

(ख) इस विषय में अभी अंतिम निर्णय नहीं लिया गया है।

(ग) और (घ). यदि इस कम्प्लेक्स को गुजरात में स्थापना का अंतिम रूप से निर्णय से लिया जाता है तभी ये प्रश्न उठेंगे।

Flouting of Guidelines on Salaries of Executives by Large Industrial Houses

*608. SHRI P. K. KODIYAN:

SHRI SURENDRA BIKRAM:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that some of the leading large industrial houses have flouted the guidelines issued by the Department of Company Affairs fixing the pay, perks and Commission of top executives;

(b) if so, what are the details of these guidelines and the names of the industrial houses which have flouted the guidelines; and